

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 787 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2021**

Name of the Company: George Samuel RP For Jason Dekor
Pvt Ltd
V/s
Yogeshkumar Jashwantlal Thakkar & Ors
Section 43 & 44 of IBC,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

ORDER

Advocate, Mr. Monaal Davawala appeared on behalf of Applicant. Advocate, Mr. Dhruvit Shah appeared on behalf of Respondent 1-3 and requesting for further time to file reply.

The prayer is allowed.

Further One-week time is granted to the Respondent to file reply by serving advance copy to the other side.

List the matter on 25.01.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 15th day of January, 2021